

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4681
ANSWERED ON:22.08.2000
CIVIL AND ELECTRICAL EXECUTIVE ENGINEERS
ANANTA NAYAK

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) The number of Civil and Electrical Executive Engineers promoted/regularised by Director General (Works) in pursuance of the Supreme Court verdict in J.N. Goel and others Vs. Union of India;
- (b) the criteria adopted by DG, CPWD in promoting/regularising Executive Engineers;
- (c) whether any relaxation/concession has been given to SC/ST candidates in their promotion;
- (d) the number and percentage of SC/ST candidates promoted/regularised vis-a-vis general candidates;
- (e) whether his Ministry has followed proper orders in regard to reservations keeping in view of forty point roster system; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a): Civil - 317
Electrical - 83

(b): The guidelines prescribed by DOPT have been adopted by DPC held in UPSC.

(c): The provision of O.M. dated 10.4.89 have since been modified vide DOPT O.M. No. 36012/23/96-Estt. (Res) dated 22.7.97 & No. 36028/15/99-Estt. (Res) dated 27.7.99.

The relaxation in respect of qualifying marks/standards of evaluation/prescribed bench mark for candidates belonging to SC/ST have been withdrawn. The memo as amended has been followed in making these promotions in November, 1999.

(d): Question does not arise.

(e): No, Sir. Recruitment/Promotions made on or after July 2, 1997 have to be based on post based (200 points) roster.

(f): Question does not arise in view of (e) above.